

undoubtedly, is, to isolate the black sheep from the white?

Shri Tyagi: There is a regular scheme for the screening of all the DPs., and that has been taken up now.

Shrimati Savitri Nigam: May I know whether any scheme has been drafted and implemented by Government to provide suitable employment during the transit period to the unattached women and men to keep them suitably occupied?

Shri Tyagi: Yes, Sir. About the unattached men, there is no problem. They can attach themselves wherever they choose. The question is about unattached women.

Mr. Speaker: Unattached men attach themselves to the unattached or to the attached ones?

Shri Tyagi: I am sorry. They could seek employment anywhere. But the question arises with regard to old ladies, unattached girls, small, little children. They are kept in a separate camp, and for them special arrangement is being made for education. Some sewing machines are being bought for them, and some other trades are being taught, and they are being looked after in the camps separately.

श्री हुकम चन्द कछवाय : शरणार्थियों को बाहर जाने के लिये अनुमति लेनी पड़ती है। यदि कमांडेंट नहीं मिलता है और कोई शरणार्थी बाहर चला जाता है तो उस को सजा दी जाती है। यह जो नियम केन्द्रीय सरकार ने बनाया है, इस नियम को क्या मध्य प्रदेश की सरकार ने पूरी तरह से मान लिया है ?

श्री त्यागी : मानने की बात तो यों पैदा होती है कि जिस जिस स्टेट में कैम्प रखे गये हैं अगर वहां की ला एंड आर्डर की हालत खराब होती है तो कैम्प कमांडर

और सेंट्रल गवर्नमेंट की जिम्मेदारी होती है। इसलिए जब कई हज़ार आदमी एक जगह इकट्ठे किए हैं तो इस गवर्नमेंट की जिम्मेदारी है इस बात को देखने की कि वे कैम्प में किसी किस्म का ऐसा काम न करें जिससे ला एंड आर्डर सिचुएशन खराब हो। कैम्प के अन्दर अमन रहे उस के लिए यह अच्छा उमूल है कि जो बाहर जाए वह इजाजत ले कर जाये ताकि हम को मालूम होता रहे कि किस काम के लिए कौन गया है।

श्री हुकम चन्द कछवाय : मेरे प्रश्न का पूरा उत्तर नहीं आया है। उन को सजा दी जाती है। मैंने पूछा था कि जो शरणार्थी बिना इजाजत जाते हैं, उन को सजा दी जाती है, क्या यह सही है ?

श्री त्यागी : जो लोग बिना इजाजत जाते हैं, उन के बारे में मालूम कर लिया जाता है कि किस काम से वे गये थे। बाज़ आदमियों की ऐसी जरूरत होती है कि उन को जाना पड़ जाता है तो उस को कैम्प कमांडेंट मालूम कर लेता है। थोड़ी थोड़ी फैमिलीज के ऊपर एक एक सेवक भी मुक़रर कर दिया गया है। उन की देखभाल करना उसका फ़र्ज है। अगर कोई गैरहाज़िर होता है तो वह मालूम कर लेता है कि किस काम से वह गया है। कोई सब्जी का सौदा करता है और अगर वह उस काम से गया होता है तो सजा नहीं करते हैं। शुब्हे की बात होती है तो पूछताछ कर लेते हैं।

Naga Hostiles

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- Shri Hem Barua:
- Shri Yashpal Singh:
- Shri Surendra Pal Singh:
- Shri Rameshwar Tantia:
- Shri P. C. Boroah:
- *59. Shri P. B. Chakraverti:
- Shri Onkar Lal Berwa:
- Shri Gulshan:

{ **Shri Omkar Singh:**
Shri Kajrolkar:
Shri S. M. Banerjee:
Shrimati Renuka Barkataki:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government's attention has been drawn to a newspaper report to the effect that a gang of armed Naga hostiles was spotted on the 5th October, 1964 in North Cachar Hills District of Assam;

(b) if so, whether Government have satisfied themselves whether this gang is not engaged in the transport of arms and ammunitions from Pakistan; and

(c) if the reply to (b) above is in the negative, the steps taken to prevent such activities of the Naga hostiles, now that the peace talks are in progress?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) Yes, Sir.

(b) Yes, Sir.

(c) Does not arise.

Shri Hem Barua: May I know if the attention of Government is drawn to a statement made by the Rev. Michael Scott, which reads as follows:

"They (Naga rebels) seem reluctant to be forced to seek aid or arms elsewhere, but will feel under strong pressure to do so if no honourable settlement could be found and no political or military aid is forthcoming from the West."

In the context of it, may I know whether Government sufficiently warned the Naga rebels before asking them to come to the negotiating table that they, on no account, should seek arms from foreign sources, and whether this was communicated to the peace missionaries also?

Shri Hathi: This question arises with regard to a particular news item that appeared. The question which the hon. Member asked is rather of a

wider category and the Minister for External Affairs is going to make a detailed statement on this subject of peace talks and other things. But my information is that they were told about this.

Shri Hem Barua: It is about this question; this arises out of this because it involves smuggling of arms from foreign sources, from Pakistan. I want to know whether you told the Naga hostiles positively and the peace mission also positively that on no account they should smuggle arms from foreign sources when the peace talks are being conducted.

Shri Hathi: I replied to that. They were told so. That is my information.

Shri Hem Barua: On a previous occasion it was said in this House that India had lodged a strong protest with Pakistan against Pakistan aiding militarily with arms and ammunitions the Naga hostiles. May I know what reply Government have received by now from Pakistan and if they have not received any reply, may I know whether they took adequate steps to seal the border so that the Naga hostiles might not go to Pakistan and bring arms and ammunition from that side?

Shri Hathi: About communication with Pakistan, perhaps the hon. Member might table a question to the External Affairs Ministry.

Shri Hem Barua: What about the other thing—sealing of border to prevent Naga hostiles bringing arms and ammunition?

Shri Hathi: Because he asked two questions, I replied to the first question and I was coming to the second. We have tightened the security measures in the border so that they could not do these things.

Shri Hem Barua: Then how do the Naga hostiles go to Pakistan if you have tightened security measures in the border?

Mr. Speaker: How can it be argued here? Only information can be asked for and given.

श्री यशपाल सिंह : क्या सरकार के पास इस तरह का कोई अकाउंट है कि अब तक कितने दस्ते नागा होस्टाइल्स के पाकिस्तान जा चुके हैं और कितने मिलिटरी ट्रेनिंग ले कर वापस आ चुके हैं।

Shri Hathi: So far as Pakistan border is concerned the reply given is that this information is not correct.

Shri Hem Barua: May I submit that the hon. Minister of External Affairs is here and he can be summoned.

Mr. Speaker: I cannot ask him.

Shri Surendra Pal Singh: Have the authorities been able to find out as to whether this particular group of Naga hostiles consisted of followers of those rebel Naga leaders who were participating in the present peace talks, or did they belong to some other disgruntled group or groups?

Shri Hathi: They were not identified as such.

Shri P. C. Borooah: May I know whether, while the hostile Naga leaders were engaged in peace talks their followers on the other hand were indulging in intimidating the Naga people by demonstrating their arms and carrying on hostile activities in the border areas of Assam and Manipur and also making free to and from movements with Pakistan . . .

Mr. Speaker: So many 'ands' and 'ifs' put together. One straight question should be asked so that it could be answered properly.

Shri P. C. Borooah: What is the reason for not bringing up these matters before the peace talks?

Shri Hathi: So far as peace talks are concerned, it would be better if the Members address their questions to the EA Ministry.

श्री श्रीकार लाल बरवा : मैं जानना चाहता हूँ कि क्या सरकार को यह बात मालूम है कि नागा विद्रोही आज भी सीमा के ऊपर युद्ध की तैयारियाँ कर रहे हैं।

श्री हाथी : किस की बाबत तैयारी।

अध्यक्ष महोदय : किसी तरह से बाहर से आर्म्स लाने की, जोकि इस प्रश्न का सब्जेक्ट है।

Shri Hathi: I have no information, but if they do any such activities, stern action will be taken.

Shri S. M. Banerjee: May I know whether the hon. Minister can tell this House whether the activities of Naga hostiles have further increased even after the peace talks or decreased?

Shri Hathi: I do not think these activities have increased during the peace talks.

Shrimati Renuka Barkataki: May I know whether the attention of the Government has been drawn to the cases of kidnapping in North Cachar Hills bordering Naga Hills by Jema Nagas and, if so, may I know whether the Jema Nagas belong to Naga hostiles and what steps the Government have taken to prevent this kidnapping for human sacrifice?

Shri Hathi: I have no information. I will have to get that from the Assam Government.

Shri D. C. Sharma: The supply of arms and ammunition to these Naga hostiles by Pakistan has been a continuous process all these years. May I know what steps the Government have taken so far to put a stop to it and whether these supplies have been curtailed in some way?

Shri Hathi: I think the hon. Member means that they are getting arms from Pakistan. The question of decreasing the supply would only arise if we negotiate or compel Pakistan to do so.

Shri Bhagwat Jha Azad: What arrangements were made by the Government on which basis they are satisfied that the Nagas are not engaged in bringing arms and ammunition into India when now it has been known that the camouflage of the so-called peace talks between the Naga rebels and the Peace Mission—Rev. Michael Scott and others—have already broken down?

Shri Hathi: The reply I have given relates to the particular incident of 5th October.

श्री बड़े : अभी मन्त्री महोदय ने प्रश्न के जवाब में बतलाया कि उन्होंने बार्डर सील कर दिया है। लेकिन मैं समझता हूँ कि 1,300 नागा पाकिस्तान गये हैं, जैसा कि अखबारों में भी आया है। उसके बारे में आपका क्या कहना है ?

Shri Hathi: I did not say that the borders are sealed. I think they are protected and safeguarded as security measures.

श्री बड़े : मैं जानना चाहता हूँ कि क्या यह बात सही है कि 1,300 नागा पाकिस्तान गये हैं।

Mr. Speaker: The question is whether another batch of 1,300 has crossed over.

Shri Hathi: The information is that about 1,300 have gone that side.

श्री हुकम चन्द कछवाय : मैं जानना चाहता हूँ कि क्या यह बात सही है कि नागाओं से जो शान्ति वार्ता चल रही है वह उनकी मातृभाषा में नहीं होती, अंग्रेजी में होती है और इसलिये उनमें सन्तोष नहीं है।

Shri Hathi: About the peace talks I said I have no information. The

External Affairs Ministry may be able to give it.

श्री प्रकाशबीर शास्त्री : सरकार की ओर से जब इस प्रकार के नागा विद्रोहियों से सम्बन्धित प्रश्नों के उत्तर दिये जाते हैं तो प्रायः यह देखा गया है कि जो समाचार पहले समाचार पत्रों में प्रकाशित होते हैं, सरकार को उनकी जानकारी नहीं होती। क्या इससे यह माना जाये कि समाचारपत्रों के स्रोत अधिक निपुण हैं अपेक्षाकृत सरकारी स्रोतों के।

श्री हाथी : जहाँ तक वर्तमान प्रश्न का सम्बन्ध है, जिसका जवाब मैं दे रहा हूँ, वह इतला हमें मिल गई थी।

श्री तुलशीदास जाधव : अभी तक ऐसे कितने नागा लोगों का पता चला है जो कि बाहर से हथियार लाये हैं और उनको क्या सजा मिली है।

श्री हाथी : इसकी जानकारी मेरे पास नहीं है।

Report by Japanese Petro-chemical experts

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*60. { **Shri Bibhuti Mishra:**
Shri K. N. Tiwari:
Shri Warrior:
Shri Daji:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether six-man Japanese petro-chemicals experts team have submitted their report to Government;

(b) if so, the substance of the main recommendations; and

(c) the place where the industry is going to be set up?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) No, Sir.

(b) and (c). Do not arise.